

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02<sup>nd</sup> April, 2023

## **NOTICE**

Please take notice that the matters listed in Court-III at 10:30 AM on 03.04.2023 will be taken up after rising of Court – II and Court - IV at 10:30 AM on 03.04.2023 will be taken up at 02:00 PM. The Bench notified for Court – III & Court-IV on 03.04.2023 is re-constituted. Composition of the re-constituted Bench shall be as under.

## **Court-III (After rising of Court - II)**

- 1. Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)
- 2. Hon'ble Mr. Kanthi Narahari, Member (Technical)

## Court-IV (02:00 PM)

- 3. Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)
- 4. Hon'ble Mr. Naresh Salecha, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-Registrar